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CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH.

CP 164/94
in
OA 1972/93

New Delhi this the 19th day of December, 94.

Shri N.V. Krishnan, Vice Chairman(A).

Shri C.J. Roy, Member(A).

1. Smt. Birno Devi,
W/o Late Shri Lekh Ram.

2. Omvati,
W/o Late Shri Lekh Ram.

... Petitioner.

(R/o Q.No. C-307, Srinivaspuri,
New Delhi)

By Advocate Shri M.K. Gaur, proxy for
Shri V.P. Sharma, Counsel.

Versus

1. Shri Vinod Kumar Bazaz,
The Director,
Department of Official Language,
Ministry of Home Affairs,
CGO Complex, Lodhi Road,
New Delhi.

2. Shri N.R. Kul Rattan,
Deputy Director (North),
Hindi Teaching Scheme,
Mayoor Bhawan,
New Delhi.

... Respondents.

By Advocate Mrs Raj Km. Chopra, Counsel.

ORDER (ORAL)

Shri N.V. Krishnan

The learned counsel for the petitioner submits
that as the respondents have complied with the judgement,
the contempt matter can be closed. In the circumstance, notice
issued to the respondents is discharged.

usby
(C.J. ROY)
MEMBER(J)

'SRD'

[Signature]
18.12.94
(N.V. KRISHNAN)
VICE CHAIRMAN(A)